

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 126/09/2019 O.A./260/347/2019 S SIBANARAYANA SUBUDHI

-V/S-

M/O RAILWAYS ITEM NO:12 FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsel for the respondents. Respondent's counsel submits that there is no post available to accommodate the applicant who had applied for inter zonal transfer accepting bottom seniority. Since no one is present on behalf of the applicant, hence the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by post.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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